

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
KOLKATA**

REGIONAL BENCH –COURT NO. 3

DIVISION BENCH

Excise Appeal No. 91/2009

DATE OF HEARING : 26/07/2019

M/s. Hindustan Motors Ltd.

Applicant (s)

VERSUS

Commr. of Central Excise, Kolkata-IV

Respondent (s)

Present for the Appellant : Shri Rajashree Sinha Roy, Advocate

Present for the Respondent : Shri K. Chowdhury, Supdt.(A.R.)

Heard both sides. Appeal partly allowed.

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Sd/-

(P. Venkata Subba Rao)
Member (Technical)

Sd/-

(P.K. Choudhary)
Member (Judicial)

k.b/-